

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2854/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 8th July, 2021

Sub: **Casual leave.**

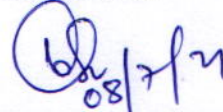
Ref:- Your letter No. DJ(S) 2343 dtd 01.07.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.07.2021 and 14.07.2021 and restricted holiday on 13.07.2021 along with permission to leave the station, with your official vehicle, at your own cost, from the evening of 10.07.2021 till the morning of 15.07.2021, has been granted.

Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur, in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)
Rds

2855
Memo NO.HC.VII-58/1998/~~2532~~/A, dated 04.06.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court

sd/-
JT.REGISTRAR (VIGILANCE)